

provision of, 'Muster-Roll' under the NREP and RLEGP. The officials obtain thumb impression of 15 persons while actually only 10 workers are engaged. The amounts paid under these programmes should be subject to audit as funds are being misappropriated. I do favour allocation of funds for rural development but the focal point of my submission is that it is a misconception that funds are reaching directly to the labourers. The Village Development Officer acts as an intermediary under RLEGP, who misappropriates the funds. Large scale misuse of these funds is taking place in all the States with the sole exception of Maharashtra. The performance does not measure up to the quantum of funds provided by the Central Government. There is no prescribed unit to measure the work to be put in by a labourer for Rs. 6, 10 paid by you under N.R.E.P. or R.L.E.G.P. and this is resulting in misuse of funds. I have written a letter to the hon. Minister that the State Governments are concentrating on schemes which attract immediate public attention in order to win over the voters during the coming elections. Shri N.T. Rama Roa, our Chief Minister has supplied rice at the rate of Rs. 2/- per kg. in Andhra Pradesh, which cost about Rs. 3 crores. Such schemes have stalled the development projects. With this sum of Rs. 13 crores two development projects could be undertaken. You must exercise some control on the State Governments so that they may not be able to divert funds for such works aimed at winning votes.

Mr. Deputy Speaker, Sir, I thank you for giving me an opportunity to speak.

15.36 hrs.

**COMMITTEES ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

[*Translation*]

**Sixty-Fifth Report**

SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI (Rajkot): Mr. Deputy Speaker, Sir, I beg to move:

"That this House do agree with the Sixty-Fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th April, 1989".

[*English*]

MR. DEPUTY SPEAKER: The question is:

"That this House do agree with the Sixty-Fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th April, 1989"

*The motion was adopted*

15.37 hrs.

**RESOLUTION RE: MEASURES TO CONTROL POPULATION EXPLOSION.**  
*Contd.*

[*English*]

MR. DEPUTY SPEAKER: We will take up further discussion on Resolution regarding measures to control population explosion moved by Dr. Krupasindhu Bhoi on 31st March 1989.

Dr. Manoj Pandey may continue his speech. He is not present in the House. Mr. Somnath Rath.

SHRI DAL CHANDER JAIN (Damoh): Sir, I am on a point of order. I request that other Resolutions may also please be taken up today. Otherwise, we may be not find time to discuss them.

MR. DEPUTY SPEAKER: Only 40 minutes are left for the resolution under discussion. After the Minister's intervention and the final reply, we will certainly take up the other Resolutions today itself. Please sit down.

SHRI DAL CHANDER JAIN: Thank you, Sir.